

ITEM NO.20

COURT NO.7

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 4595/2022

ATHAR ZIA

Appellant(s)

VERSUS

ANUP SOOD

Respondent(s)

(IA No.87623/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA No.87625/2022-EX-PARTE STAY)

Date : 14-07-2022 This appeal was called on for hearing today.

CORAM : HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Appellant(s) Mr. Ashish Kumar Upadhyay, Adv.
Mr. Y. Lokesh, Adv.
Mr. P. V. Yogeswaran, AOR

For Respondent(s) Mr. S.K. Gandhi, Adv.
Mr. Namit Suri, Adv.
Ms. Sonam Malik, Adv.
Ms. Nidhi Jaswal, AOR

UPON hearing the counsel the Court made the following
O R D E R

In terms of the letter circulated by the learned counsel for
the petitioner, the matter is adjourned for one week.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(MATHEW ABRAHAM)
COURT MASTER (NSH)